[Translation]

Motels and Yatri Niwases in Gujarat

7327. SHR KASHIRAM RANA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

- (a) the assistance provided during the year 1994-95 by the Union Government to the State Government of Gujarat for construction of motels and yatri niwases; and
- (b) the details of motels and yatri niwases constructed in Gujarat with the financial assistance provided during the above period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) No assistance has been provided during 1994-95 by the Government of India, Department of Tourism to the State Government of Gujarat for construction of motels and yatri niwases as no proposal was received from the State Government of Gujarat. Further there is no scheme for release of Central financial assistance for construction of Motels. The Following projects have been sanctioned based on the proposals received from the State Government.

	Name of the Project	Amount Sanctioned (Rs in lakhs)
1	Tourist Lodge at Kuda (Bhavnagar Dist.)	14.50
2	Assistance for Brochures Royal Orient Express	for 05.00
3	Tarnetar Festival	01.69

[English]

Air Taxi Operation in Karnataka

7328. SHRI K H. MUNIYAPPA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state.

- (a) whether the Government have identified any city in Karnataka other than Bangalore, Hubli and Mangalore for commissioning air taxi services; and
 - (b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) Mysore and Belgaum have also been approved for scheduled/non-scheduled services in Karnataka

[Translation]

in use of Hindi in Banks

7329. SHRI PANKAJ CHOWDHARY : SHRI SATYA DEO SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether any scheme has been formulated to encourage the use of Hindi in banks for official purposes and in computers as well;

- (b) If so, the details thereof: and
- (c) the time by which this scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY). (a) There are various schemes to encourage the use of Hindi in banks for official purposes. Reserve Bank of India has already issued instructions to banks to install computers which can be used for work in Hindi also.

- (b) and (c). As per information received from Reserve Bank of India, the following All India Competitions are organised annually:
- 1 Indira Gandhi Rajbhasha Shield for banks The Shield is given by Deptt. of Official Language, Ministry of Home Affairs for oustanding achievement in promoting the Official Language Policy of the Government.
- 2. Reserve Bank of India Rajbhash Shield for banks for Regions 'A','B' and 'C' separately Shields are given for the outstanding work in promoting Official Language Policy within their Organisations
- 3. Indira Gandhi Awards for writing original books in Hindi. Besides, Reserve Bank of India has also introduced the scheme for writing original books in Hindi on banking subjects. Some banks have also prepared their own schemes to encourage their staff members to write the books and/or article on various banking subjects. Banks' staff members are given cash incentives/citation on passing Hindi, Hindi Stenography and Hindi Typewriting tests conducted by Deptt of Official Language.

Apart from this, the Stenographers and Typists of banks who do their official work in Hindi in addition to English are also given special allowances.

These schmes are already under implementation

Export of Cotton Yarn

7330. SHRI GUMAN MAL LODHA: SHRI NITISH KUMAR:

Will the Minister of TEXTILES be pleased to state

- (a) whether the Government had decided to remove the certain restrictions on the export of cotton yarn in the first quarter of 1995;
 - (b) if so, details thereof and reasons thereof;
- (c) whether the export of the cotton yarn from the country has increased as a result of this decision; and
- (d) If os, th value and quantity of the cotton yarn exported during the first four months of 1995 in comparison to the corresponding period of 1994

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b). No, Sir. The Government has in fact decided to reduce the ceiling for cotton yarn exports for the year 1995. Against a final ceiling of 130 million